

**COURT-I**

**In The Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 189 OF 2016 &  
IA NO. 406 OF 2016**

**Dated : 26<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ramni Taneja  
Mr. Nirav Shah

Counsel for the Respondent(s) : Mr. Buddy R.Ranganadhan  
Mr. D.V.Raghu Vamsy for R-1

Mr. M.G.Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva saigal for R-3

Mr. Anurag Sharma for R-2

**ORDER**

List the matter for hearing on **20.10.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt